

- (vi) Need to connect National Highway No. 5 with National Highway No. 4 by constructing a road from Nayodupet to Chittoor.

DR CHINTA MOHAN (Tirupati) : Sir, Madras-Bangalore National Highway (NH 4) touches Chittoor, National Highway Madras-Calcutta (NH 5) touches Nayodupet' about 100 kilometres from Madras. National Highways NH 5 and NH 4 may be connected, that is, Nayodupet to Chittoor may be connected with the pilgrim centre Tirupati. The cost may be borne by the Centre, and for widening of the road surface, the Transport Minister may release about Rs five crores.

[Translation]

- (vii) Need to provide speedy relief to the victims of November, 1984 riots.

SHRI BALWANT SINGH RAMOO-WALIA (Sangrur) : Mr. Deputy Speaker, Sir, various parts of the country were hit by riots in November, 1984. The riot-struck people begged for justice. Though late, the Government did accept this request and Mishra Commission was set up to inquire into these riots. But this Commission has not been able to accomplish the task of inquiry with clarity and has left a number of doubts and apprehensions. Another Committee named Jain-Bannerjee Committee was appointed on 23rd February, 1987 to clarify these doubts. Delay in dispensing justice, in a way, encourages injustice. Three years have passed since the riots took place but there are no signs of justice being given to the justice-seekers. The shadows of uncertainty, distrust and frustration are looming large on them.

Therefore, my submission is that in order to ensure that the people continue to repose confidence and faith in justice and in the Government, riot victims of November, 1984 should not be made to wait for justice any more. The Government, therefore, should make such an arrangement that the Committee may now be able to dispense justice at the earliest. Besides, the Committee should also be provided all facilities by the Government, so that it could work

independently and punishment could be meted out to those responsible for riots.

[English]

- (viii) Need to fix responsibility for steep increase in the price of cough syrups

SHRI RAJ KUMAR RAI (Ghosi) : Sir, almost all major selling cough syrups have been price decontrolled. These are being marketed under brands having turn over of rupees two crores to seven crores each. These brands are enjoying the monopoly position. With the increase in mark up and decontrolling the prices of cough syrups, there will be steep increase in prices of cough syrups with brand names. It is not understood as to why these cough syrups have been price decontrolled when these are being used by common man of the country, and why the interest of producer has been looked after at the cost of poor people of the country when price control order is meant to safeguard the consumer's interest. I would therefore, request the Government to constitute a committee of Members of Parliament to find out if there is any collusion with the industrialists and if so, to fix responsibility therefor.

14 20 hrs.

[English]

DISCUSSION RE : SITUATION ARISING OUT OF NATURAL CALAMITIES WITH PARTICULAR REFERENCE TO DROUGHT, FLOODS AND CYCLONE—*Contd.*

MR. DEPUTY SPEAKER : Now, we will go to next item, that is, item No 12 of the List of Business, that is, further discussion on the situation arising out of the Natural Calamities with particular reference to drought, floods and cyclone raised by Shri Dinesh Goswami on the 24th November, 1987.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, yesterday it was decided that we would skip the lunch hour of the House and discuss this subject. I just want to remind the House that there is a little time left